

**GOVERNMENT OF INDIA**  
**MINISTRY OF WOMEN AND CHILD DEVELOPMENT**  
**RAJYA SABHA**  
**QUESTION NO 21.12.2009**  
**ANSWERED ON**  
**PLIGHT OF HIMACHALI GIRLS**

3546

Smt. Viplove Thakur

Will the Minister of COALCOALWOMEN AND CHILD DEVELOPMENT be pleased to state :-

(a): whether Government's attention has been drawn to the miserable condition of Himachali girls, who were married outside the State but had to return back to their own State after divorce or death of their husband and are denied bonafide certificate as well as a BPL ration card just because of the fact that they were married outside the State;

(b): if so, Government's reaction thereto; (

(c) : whether Government considers to issue any directions to the State Government in this regard; and

(d) : if so, the details thereof and if not, the reasons therefor?

**ANSWER**

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT

(SHRIMATI KRISHNA TIRATH)

(a) No, Sir.

(b),(c)&(d) Question does not arise.